

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00533/2018

Jabalpur, this Tuesday, the 14th day of August, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vijendra Kushwaha, S/o Late Sant Kumar Kushwaha, aged about 24 years, R/o H.No.2136, Poorvi Kariya Pathar, Sarkari Kuan, Ghamapur, Jabalpur (M.P.) **-Applicant**

(By Advocate – Shri Parimal Chaturvedi)

V e r s u s

1. The Union of India through the Secretary, Ministry of Railway, New Delhi – 110001.

2. The Divisional Railway Manager, Western Central Railway, Indera Market, Jabalpur 482001 **-Respondents**

(By Advocate – Shri A.S. Raizada)

ORDER (O R A L)

By Navin Tandon, AM.

This Original Application has been filed by the applicant seeking grant of compassionate appointment to him.

2. The applicant submits that after the death of his father on 07.09.2017, he made a representation dated 24.04.2018 (Annexure A-3) for grant of compassionate appointment to him, which is still pending with the respondent department.

3. Learned counsel for the applicant submits that the applicant will be satisfied if this Original Application is disposed of at this stage by directing the respondents to consider and decide the applicant's representation dated 24.04.2018 in a time-bound manner.

4. Learned Standing counsel for the respondents, appearing on advance copy of the O.A, has no objection to it.

5. In view of the above, without going into the merits of the case, we dispose of this Original Application at the admission stage itself with a direction to the competent authority of the respondents to consider and decide the applicant's representation dated 24.04.2018 (Annexure A-3), if not already decided, within a period of 60 days from the date of receipt of a certified copy of this order by passing a reasoned and speaking order.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-